

GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1751
TO BE ANSWERED ON 18.12.2023

PURCHASE OF MEDICAL EQUIPMENTS UNDER MPLAD SCHEME

1751. SHRI SANJEEV ARORA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government is considering to allow the purchase of medical equipments for private medical institutes under the allowed limit of MPLAD funds; and

(b) if so, whether only CGHS-approved institutions or any other conditional institutions as Government thinks right may be eligible for such purchases to avoid any misappropriation of funds?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) No, Sir.

(b) In view of (a) above, question does not arise.
